

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

20.

CP/113(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **11.07.2024**

NAME OF THE PARTIES: Labh Capital Services Private Limited

SECTION: 66(1) OF THE COMPANIES ACT, 2013.

ORDER

1. Adv. Sanaya Patel i/b Induslaw, Ld. Counsel for the Petitioner present.
 Mr. Tushar Wagh, Ld. Authorised Representative on behalf of the RD
 (WR) Regional Director, MCA present through VC.
2. Ld. Counsel for the Petitioner is directed to serve copy of petition to the
 RD.
3. List this matter for further consideration on **29.08.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)